

**FACULTY DEVELOPMENT PROGRAMME ON
INTERNATIONAL LAW (MAY 4-8, 2019)**
TAMIL NADU NATIONAL LAW UNIVERSITY (TNNLU),
TIRUCHIRAPPALLI

CONCEPT NOTE

DESCRIPTION OF THE PROGRAMME:

The five-day Faculty Development Programme (FDP) in International Law, organized by the Tamil Nadu National Law University, Tiruchirappalli, is designed to enhance the teaching-learning and research skills of early career researchers and academics actively engaged in the scholarship on International Law. The aim of the FDP is to provide the participants with an opportunity to acquire knowledge about contemporary developments that are taking place in various specialized fields of International Law. The FDP aims to deepen our understanding of modern teaching tools and methodologies that are deployed by scholars in the field of International Law.

More importantly, this interactive and inclusive programme will shed light on new, tried and tested, result-driven and impact-based methods of teaching basics of International Law and its various specialized areas by leading global experts in the field. The ultimate goal of this FDP is to not only promote cutting-edge research in International Law but also to motivate young and passionate academics to utilise the suitable of teaching methods in their classrooms so as to train a new generation of students who are well-versed in the fundamentals of International Law and who are willing to contribute in the development of International Law globally.

The University is also pleased to announce that, as a part of the FDP, it will host a Memorial Roundtable to celebrate the life and work of Professor C. H. Alexandrowicz (1902– 75), who has contributed generously to the corpus of International Law as well as contributed to the development of legal education in our country in the immediate post-Independence era. Prof. Alexandrowicz engaged in the writing of a global history of law that disengaged from traditional parochial and regional histories. He championed the rights of developing countries to equal participation in the making of an international legal order. His scholarship is in many ways prescient and offers us a refreshing view with a deep historical perspective that needs to be reinvigorated and presented before the young generation of inquisitive researchers. Another pressing reason to bring his scholarship to the fore is to counter the prevalent tendency of Eurocentrism in history of international law.

Against this backdrop, the purpose of this Memorial Roundtable is to allow contemporary scholars of eminence in international law from all over the world to come together and engage in commemorating the scholarship of the extraordinary luminary that India, and in particular Tamil Nadu, was fortunate to host in the immediate post-Independence era.

ABOUT TNNLU:

Tamil Nadu National Law University (TNNLU) was established by the Government of Tamil Nadu by an Act of State Legislature (Act No. 9 of 2012) to provide quality legal education to the students of our country at the global level. TNNLU commenced its academic programmes from the academic year 2013-2014 and has achieved significant progress since then in dispensing quality legal education to some of the brightest young minds that come to join this vibrant institution from all parts of the country.

VENUE:

Tamil Nadu National Law University, Tiruchirappalli, Tamil Nadu

WHO CAN PARTICIPATE:

The FDP has been specifically designed for early-career academics, research scholars, doctoral candidates and practitioners who may be teaching or conducting research in International Law.

REGISTRATION:

The registration process for this programme is online. [Click here](#) to register. All details therein have to be mandatorily filled in.

REGISTRATION FEE:

Rs. 4000/- (Four Thousand) is chargeable as course fee to cover the expenses of reading materials, boarding and lodging of participants. Payment is to be made in favour of **The Registrar, TNNLU**.

Name of the A/c Holder – The Registrar

Account No. – 16560110029565

Account Type – Savings Bank Account

IFSC Code –UCBA0003003

Branch Name – TNNLU, Branch, Tiruchirappalli, Tamil Nadu National Law University

As the seats are limited, the prospective participants are requested to register for the course on early basis. A copy of payment receipt along with particulars of name, address, affiliation and current designation will need to be emailed to the FDP Coordinator indicated below. **Application for the course will be considered as complete only after the payment of registration fees.** No payment shall be accepted after the last date of registration. In the event of non-selection of the applicant, the registration fee shall be fully refunded.

IMPORTANT DATES:

Opening of Registration Form: **March 4, 2019**

Last date for Submitting Registration Form: **March 30, 2019**

Confirmation of Participation will be communicated to the Applicants by **April 5, 2019**.

FOR ANY QUERIES, CONTACT THE FDP COORDINATOR:

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